

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2703  
ANSWERED ON:11.03.2011  
ENERGY CONSUMPTION  
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**Will the Minister of POWER be pleased to state:**

- (a) the details of various schemes undertaken by the Government for reducing energy consumption in the country;
- (b) the total amount the Government proposes to invest in energy-efficient technology for the remaining years of the Eleventh Five Year Plan;
- (c) whether the Government has formulated energy efficiency targets for the industrial sector;
- (d) if so, the details thereof;
- (e) the details of the industrial sectors identified for the energy efficiency targets; and
- (f) the time-frame for these targets to come into force along with the penalty for the violators, if any?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI K.C. VENUGOPAL)

(a) : The various schemes undertaken by the Government for reducing energy consumption in the country are as follows:

1. Bachat Lamp Yojna promotes energy efficient and high quality compact fluorescent lamps (CFLs) in the household sector.
2. Standards & Labeling Programme develops standards for energy efficiency for end-use equipment's and provides informative labels.
3. Energy Conservation Building Code (ECBC) sets minimum energy performance standards for new commercial buildings with a connected load of 100 KW. Energy Efficiency is also promoted in existing buildings through retrofitting.
4. Agriculture Demand Side Management (AgDSM) targets replacement of inefficient pump-sets, street lighting etc. in the agricultural and municipal areas.
5. Energy Efficiency in Small & Medium Enterprises (SMEs) aims to enhance energy efficiency in 25 energy intensive clusters.
6. Capacity Building of State Designated Agencies (SDAs) seeks to enhance their institutional capacities to facilitate them in the implementation of Energy Conservation Act in the respective states.
7. State Energy Conservation Fund (SECF) aims at ensuring sustainability of energy efficiency implementation at the State level.
8. Awareness Campaign on Energy Conservation seeks to create awareness amongst the general public on the efficacy and virtues of adopting a habit for energy conservation.

(b) : The budgetary allocation for all the schemes of energy efficiency proposed by Ministry of Power in the financial year 2011-12 is Rs.271.30 Crore.

(c) : The Government is in the process of formulating the energy efficiency targets for industrial sectors under the Perform, Achieve and Trade (PAT) mechanism of the National Mission For Enhanced Energy Efficiency (NMEEE).

(d) : Under the PAT scheme, designated consumers (industrial Units in eight industrial sectors consuming more than a minimum amount of energy every year) will be required to achieve a prescribed energy norm in terms of a percentage in their specific energy consumption. The percentage will be lower for the efficient units in a sector and more for less efficient units.

(e) : The industrial sectors which are identified for energy efficiency targets are thermal power plant, cement, fertilizers, iron & steel, aluminum, pulp & paper, chlor-alkali, and textile. A specific energy consumption which is lower than their prescribed norm would be issued Energy Savings Certificates achieved by them. The Energy Savings Certificates can be purchased by other designated consumers who may use them to show compliance in respect of their prescribed norms.

(f) : The prescribed norms will have to be achieved by the fiscal year 2013-14. In case a designated consumer is unable to meet its prescribed norms, either through its own actions or through the purchase of energy saving certificates or both, it will be liable to a financial penalty of:

(a) A minimum of Rs.10 lakhs;

(b) In case of continuing violation an additional penalty which shall not be less than the price of every metric ton of oil equivalent that is in excess of the prescribed norms.